

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

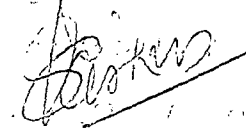
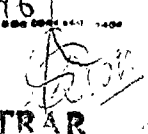
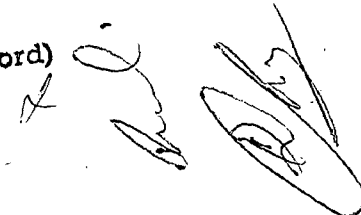
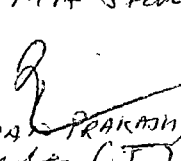
APPLICATION NO. _____ OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<u>30/1/96</u>	None present Put up alongwith OA - 196, on 12/2/96, as defects are to be removed in that.  REGISTRAR C.A.T. JODHPUR
<u>12/2/96</u>	Mr. D. K. Chouhan, Counsel for the Applicant Register Put up in Court for admission on <u>16/2/96</u>  REGISTRAR C.A.T. JODHPUR
<u>16/2/96</u> Part II and III destroyed in my presence on 3.11.82 under the supervision of section officer as per order dated 19/3/82 Section officer (Record) 	Mr. D. K. Chouhan, Counsel to petitioner The M.A. has been disposed of in view of the order passed in its original application no. 59/86. M.A. stands disposed of.  (N. K. VERMA) Member (J) Member Adm.